
(2024) 05 RAJ CK 0014

In the Rajasthan High Court

Case No : Civil Revision Petition No. 18 Of 2022

Champalal And Others

APPELLANT

Vs

Shaitan Singh And Others

RESPONDENT

Date of Decision : 02-05-2024

Acts Referred:

Citation : (2024) 05 RAJ CK 0014

Hon'ble Judges : Rekha Borana, J

Bench : Single Bench

Final Decision : Dismissed

Judgement

Rekha Borana, J

1. In the present petition, notices were directed to be issued by this Court on 13.09.2022. However the requisites PF and Notices were not filed despite time been granted by the Court on 03.11.2023. On 07.12.2023, last opportunity was granted to file the requisites and the Court observed that if the requisites are not filed within the stipulated period, the revision be listed for dismissal on 21.12.2023.

4. As per the office report, the requisite PF and Notices have not been filed till date. It is clear on record that on both the occasions when the matter was listed before the Court i.e. on 03.11.2023 and 07.12.2023, none appeared on behalf of the petitioner.

Today also none has appeared.

5. In view of the above, the present revision petition is dismissed in non-prosecution as well as non-compliance.

6. Stay petition and all pending applications, if any, stand disposed of.